

कामों में व्यस्त रहे और मैंने खुद कई बार उनमें दरखास्त की लेकिन उन्होंने मजबूरी जाहिर की। मालूम होता है कि अब उन्होंने मेरी दरखास्त को सुना है और अगस्त तक रिपोर्ट देने का वायदा किया है।

श्री भक्त दर्शन : श्रीमन्, दूसरे ग्रीलम्पिक खोल कुछ ही वर्षों के अन्दर होने वाले हैं और उन के लिये अभी से तैयारियां शुरू हो गई हैं। अतः क्या इस समिति को आदेश दिया जायेगा, या आप मुझे क्षमा करें—श्री जयपाल सिंह जी को चेतावनी दी जायेगी कि वह जल्दी में जल्दी अपनी रिपोर्ट दे दें ताकि हम तैयारी कर सकें ?

अध्यक्ष महोदय : अब चेतावनी की जरूरत नहीं। उन्होंने खुद मान लिया है।

Shri Barrow: I am informed that the delay is largely due to the fact that some of the witnesses are not appearing before this Committee. Will this Committee not be able to invoke the provisions of the Commissions of Enquiry Act?

Dr. K. L. Shrimali: I do not think that is the only reason: that may be one of the reasons, but the main reason is that the committee had not taken up its work seriously enough. But now I hope they have taken up the work seriously. They have interviewed some people in Calcutta and also in Delhi. I am hoping that the report would be submitted by the end of August.

Shri Jaipal Singh rose—

Mr. Speaker: Does the hon. Member want to put a question or give explanation?

Shri Jaipal Singh: I want to correct a wrong impression that the hon. Minister has created about the committee. The Rome Olympics finished two years ago. We could not even begin our work because the report and accounts of the Chef-de-Mission were not available. The hon. Minister himself received them more than

a year later. We could not begin our work till then. In between came the elections.

Shri Indrajit Gupta: May I know whether Shri Ashwini Kumar and the Maharaja of Patiala have been examined by this committee? If not, is it proposed to examine them or not?

Dr. K. L. Shrimali: It is for the Committee to decide whom they should call for examination. I am sure if the Maharaja of Patiala is invited he would appear before the committee. He is the Chairman of the Sports Council.

Shri Hem Barua: Besides enquiring into the causes of the debacle is this committee going into the conduct of the home team at Rome Olympics?

Dr. K. L. Shrimali: Its terms are very wide. They can look into all these matters which affected our games.

Shri Fatehsinhrao Gaekwad: I hope the Minister is aware that I was one of the witnesses who appeared before the Committee. Is the Minister aware that I was asked to come at 9-30 and the committee members were asked to come at 10-30

National Integration Conference

+

*697. { **Shri Vidya Charan Shukla:**
Shri Harish Chandra Mathur:
Shri Bhakt Darshan:
Shri Prakash Vir Shastri:
Shri A. S. Saigal:
Shri D. C. Sharma:
Shri Rishang Keishing:

Will the Minister of Home Affairs be pleased to state:

(a) the positive steps that have been taken by Government towards furthering the ends of National Integration in the country since the holding of National Integration Conference; and

(b) the salient features of the steps taken?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

The recommendations of the National Integration Conference embodied in the Statement issued on its behalf cover a wide variety of subjects.

The conference reaffirmed the decisions taken by the meeting of the Chief Ministers and Central Ministers held on August 10—12, 1961 on the question of language and safeguards for linguistic minorities. These decisions were communicated to the State Governments. We have received reports from a number of States which show that the matter is receiving attention. The Commissioner for Linguistic Minorities is also looking into these matters. Further, a Committee of Vice-Chairman of the Zonal Councils has been constituted under the Chairmanship of the Home Minister to keep in touch with the working of the safeguards for linguistic minorities and the promotion of national integration. The first meeting of this Committee was held on 10th November, 1961. The Committee decided among other things that a Standing Committee should be appointed by each Zonal Council to review the progress of implementation of the measures relating to national integration from time to time. The Committee has recommended further that at the State level, the Chief Minister assisted by the Chief Secretary should assume responsibility for coordination of all work relating to national integration (including safeguards for linguistic minorities) and that at the district levels, this responsibility should vest in the Collector or district officer.

In regard to the preparation of model text books, the Union Ministry of Education have made arrangements through the Central Bureau of Text Books Research. They also propose

to appoint an Advisory Board on Text-Books as recommended by the National Integration Conference.

A National Integration Council has been set up to review all matters pertaining to national integration and to make recommendations thereon.

Shri Vidya Charan Shukla: Is it a fact that communal and other parochial parties are the main danger to national integration and, if so, what action is being taken or will be taken to meet this danger?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): What the hon. Member has stated is correct, that the communal organisations and other such bodies are the real danger to the integration of the country. As regards action being taken, of course we have the necessary powers with us and we have been taking action against them whenever occasions have arisen.

Shri Vidya Charan Shukla: May I know of any action that has been taken up to date by the Government against any of these parties?

Shri Lal Bahadur Shastri: Well, if the hon. Member is referring to the suggestion of declaring such parties as unlawful. (Shri Vidya Charan Shukla: No) ... of course, we have not taken action against any party as such, but we have taken action against individuals and groups.

Shri D. C. Sharma: It is said in the statement that a National Integration Council will be set up. May I know if it has set up, how many times it has met and what recommendations it has made?

Shri Lal Bahadur Shastri: It has been set up. It has not met so far. It is meeting on the 2nd June next.

Shri J. P. Jyotishi: May I know if any attempt is made in the realm of education to inculcate the spirit of secularism in the young progeny?

Shri Lal Bahadur Shastri: The Conference had suggested the prepara-

tion of model text-books and made some other proposals. They laid special emphasis on the preparation of proper text-books. The matter has been referred to the Education Ministry, and the Education Ministry has already taken some action in that behalf.

श्री गृ० सि० मुत्ताफिर : क्या गवर्नमेंट एन्टी-शनेनल प्रचार को रोकने के लिये कोई मुत्तासिब कानून बनाने का इरादा रखती है ?

श्री लाल बहादुर शास्त्री : हम ने अभी पिछले लोक सभा के तेरहवें सेशन में क्रिमिनल ला अमेंडमेंट बिल पेश किया था, जिस को हाउस ने मंजूर कर लिया था। अब यह स्टेट गवर्नमेंट पर बहुत कुछ मुनहसिर करता है कि व उस के मुत्ताबिक कार्यवाही करें।

Shri Nath Pai : Is it not a fact, as revealed by the results of the elections, that forces detrimental to the unity and integration of the country have emerged stronger and, if so, what steps Government are contemplating to counter it; and may I know whether there has been a change in the composition of the National Integration Conference after the elections?

Shri Lal Bahadur Shastri : No, there has been no change—it is not the Conference but the National Integration Council, a smaller body. Well, some of these matters could be considered in the next meeting of the National Integration Council. The repercussions of the last elections, the forces that have come up, communal or otherwise, we could certainly consider these matters in the next meeting of the Council.

Shri N. Sreekantan Nair : May I know whether Government is aware of the principle that the unity of India is based on the concept of unity and diversity and whether Government consider any precipitate action possible, feasible or healthy to the future of India?

Mr. Speaker : That is too general a question.

डा० गोविन्द दास : क्या माननीय मंत्री जी को यह बात मालूम है कि राष्ट्रीय एकता के लिये ललित कलायें और विशेषकर नाटक बहुत उपयोगी हो सकते हैं ? इसलिये क्या इस सम्बन्ध में कोई खास प्रयत्न किये जा रहे हैं कि एक भाषा से दूसरी भाषा और दूसरी भाषा से तीसरी भाषा में इस तरह का साहित्य उपलब्ध किया जाय और इस प्रकार की ललित कलाओं और नाटकों आदि का प्रदर्शन हो सके ?

Mr. Speaker : It is a suggestion for action.

Shri Tyagi : As far as I remember, this Integration Conference had recommended that a big campaign for obtaining from the citizens of India an oath of national unity be launched and some organisations for unity be set up either on district or other levels. I wonder if Government has taken any positive steps in this direction.

Mr. Speaker : Hon. Members give more information than they try to get.

Shri Tyagi : There was that recommendation. I want to know whether that has been implemented.

Mr. Speaker : Every question is pre-faced with a lengthy statement.

Shri Lal Bahadur Shastri : Perhaps Shri Tyagi is referring to the Peace pledge which was considered in that conference and to which reference is made in the statement issued after the conference. It is true that it was considered then. It is also correct that we have not done much in that regard so far. However, the statement itself was a special appeal to the people as well as to the non-official organisations to take up that kind of work.

Shri Hem Barua : In view of the fact that the Chief Ministers of the

States themselves evolved the three language formula, may I know whether that language formula has been implemented by any of the States so far?

Shri Lal Bahadur Shastri: I think almost all the State Governments are trying to implement them and some of them have gone ahead to a great extent.

Shri Vidya Charan Shukla: The statement says that the committee had recommended that a Standing committee should be formed in each Zone to look after national integration work. May I know if any such committees have been formed in the various Zones and how many sittings they have had?

Shri Lal Bahadur Shastri: Recently, I think, about 4 or 5 months before, this decision was taken and we have written to the State Governments. I am not aware, I do not think they have formed Standing committees. But, they will do so. I have no doubt on that.

Mr. Speaker: Next question: Shri Shree Narayan Das.

Shri Hem Barua: May I put a supplementary on my previous question? The Minister's reply was not comprehensive.

Mr. Speaker: It might have been. I have passed on to the next question. Shri Shree Narayan Das.

Vijnan Mandirs

*698. **Shri Shree Narayan Das:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether details of the terms of transfer of the Vijnan Mandirs to State Governments have been worked out; and

(b) how many of these have already been transferred to the States?

The Deputy Minister in the Ministry of Scientific Research and Cultural

ral Affairs (Dr. M. M. Das): (a) No, Sir.

(b) Does not arise.

Rise in Steel Prices in U.S.A.

*701. **Shri Hari Vishnu Kamath:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the attention of Government has been drawn to recent reports of rise in steel prices in U.S.A.;

(b) whether the Third Five Year Plan will be affected thereby; and

(c) if so, in what manner and to what extent?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). Increase in price announced by the U.S. Steel Mills has been rescinded and therefore the issue raised does not arise.

Shri Hari Vishnu Kamath: To what extent is India dependent on the U.S.A. with regard to steel and other essential items for the implementation of the Third Plan?

Shri C. Subramaniam: I cannot give the exact figure. We import some categories of steel. More than that, we import machines also. If the steel price is increased, automatically, it will get reflected in the prices of the machines also. Therefore, if there is any increase in the price of steel, it will certainly affect us.

Shri Nath Pai: The steel industry in the American States is a monopoly. They raised the price of steel, but the President intervened and the prices were slashed down. Will the Government of India try to find out what were the measures employed to cut down the prices as this is a problem which we are continuously facing in this country?

Shri C. Subramaniam: As far as steel prices are concerned, in India, they are controlled and there has not been much of a complaint with re-